

**Cases/Appeals Pending before the
Kerala High Court**

863. SHRI MULLAPALLY RAMACHANDRAN: Will the PRIME MINISTER be pleased to state:

(a) the number of civil proceedings, criminal cases/ appeals pending before the Kerala High Court as on October 31, 1993; and

(b) the steps taken by the Union Government to expedite disposals of these pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI H.R. BHARDWAJ): (a) According to the Registry of Kerala High court, 131794 civil and 4996 criminal cases were pending as on 30th September, 1993 in the Kerala High Court.

(b) The various recommendations made by the Arrears Committee which examined the problem of arrears in the Courts, have been commended to all the concerned Central Ministries, States Governments/High Courts including Kerala High court for necessary follow-up action. The Government have also decided to include administration of justice as a Plan subject with a view to remove infrastructural bottlenecks coming in the way of expeditious disposal of cases.

Committee on DAP Fertilizers

864. SHRI GUMAN MAL LODHA: Will the PRIME MINISTER be pleased to state:

(a) whether the Committee under the Chairmanship of KPA Menon was appointed to advise on better utilisation of DAP Fertilizers;

(b) if so, the details thereof;

(c) the details of the other recommendations made by the Committee; and

(d) the recommendations out of these accepted by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (d). The requisite information is being collected.

Wasteland Development

865. SHRISHRAVAN KUMAR PATEL: Will the PRIME MINISTER be pleased to state:

(a) the details of the wasteland identified so far for reclamation, State-wise;

(b) whether the Government have chalked out any scheme for development and promotion of wasteland in the country during the Eighth Plan;

(c) if so, the details thereof;

(d) whether the Government propose to set up a network for dissemination of information regarding wasteland development; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH): (a) No

detailed survey has yet been conducted for the identification of wastelands. but according to one estimate the extent of wastelands is 129.68 million hectares out of 329 million hectares of the total landmass of the country. The state-wise distribution is given at statement.

(b) and (c). Eighth Plan proposal for the Department of Wastelands Development is yet to be finalised. However, the following schemes, with revised estimates, are proposed to be implemented during the year 1993-94:

<i>S.No.</i>	<i>Name of the Scheme</i>	<i>Revised Estimates for 1993-94</i>
		<i>(Rs. in crores)</i>
1	Integrated Wastelands Development Project	40.72
2.	Investment Promotional Scheme	1.00
3.	Technology Development and Extension	1.50
4.	Support to Non-Government Organisations for Wastelands Development	3.00
5.	Scheme for Promotional and Critical Support Services	1.00
6.	Wastelands Development Task Force	1.00
7.	Appraaisal, Monitoring, Evaluation and follow up	0.25
8.	Communications	0.36
9.	Board Secretariat	1.18

(d) and (e). Full Use of the existing electronic and print media would be made for dissemination of information regarding

wastelands development. However, no explosive network is proposed to be set up for this purpose.

STATEMENT

Estimates of Wastelands in India

(Million Hectare)

State/UT	Non-Forest Degraded Area	Forest Degraded Area	Total
1	2	3	4
Andhra Pradesh	7.682	3.734	11.416
Assam	0.935	0.795	1.730
Bihar	3.896	1.562	5.458
Gujarat	7.153	0.683	7.836
Haryana	2.404	0.074	2.478
Himachal Pradesh	1.424	0.534	1.958
Jammu & Kashmir	0.531	1.034	1.565
Karnataka	7.122	2.043	9.165
Kerala	1.053	0.226	1.279
Madhya Pradesh	12.947	7.195	20.142
Maharashtra	11.560	2.841	14.401
Manipur	0.014	1.424	1.438
Meghalaya	0.815	1.103	1.918

(Million Hectare)				
State/UT	Non-Forest Degraded Area	Forest Degraded Area	Total	
1	2	3	4	
Nagaland	0.508	0.878	1.386	
Orissa	3.157	3.227	6.384	
Punjab	1.151	0.079	1.230	
Rajasthan	18.001	1.933	19.934	
Sikkim	0.131	0.150	0.281	
Tamil Nadu	3.392	1.009	4.401	
Tripura	0.108	0.865	0.973	
Uttar Praesh	6.635	1.426	8.061	
West Bengal	2.177	0.359	2.536	
UTs	0.889	2.715	3.604	
Total	93.685	35.889	129.574	